

RAJYA SABHA SECRETARIAT

TO BE PUBLISHED
IN THE GAZETTE
OF INDIA PART I
SECTION 2.

PARLIAMENT HOUSE ANNEXE
NEW DELHI

Dated the 27th October, 2021

NOTIFICATION

No. LAFEAS-PS25011(11)/1/2021/120-Perl Sec-RSS- In terms of Section 19 (1) of the Right to Information Act, 2005, the Competent Authority has appointed Shri Arun Sharma, Joint Secretary in the Rajya Sabha Secretariat as the Appellate Authority in that Secretariat w.e.f. 25th October, 2021 and until further orders.

2. Appointment of Shri Pradeep Chaturvedi, Joint Secretary as Appellate Authority *vide* Notification No. RS/15/1/2019/59-Perl. dated 24th July, 2019 stands terminated with effect from 25th October, 2021.

Sd/-
(K. SUDHAKARAN)
DIRECTOR


To
The Manager
Government of India Press
Minto Road
New Delhi-110002

No. LAFEAS-PS25011(11)/1/2021/120-Perl Sec-RSS

Dated the 27th October, 2021

Copy to :-

1. Office of the Hon'ble Chairman, Rajya Sabha
2. Office of the Secretary-General
3. Office of AS (P)
4. Shri Pradeep Chaturvedi
5. Shri Arun Sharma
6. Notification Book
7. RTI Cell
8. CPIC, Parliament House
9. Nodal Officer, AeBAS & eOffice Cell - *for information and necessary updation*
10. All Officers/ Sections/ P.S.s/ P.A.s etc. and Pay & Accounts Office, Rajya Sabha


(K. SUDHAKARAN)
DIRECTOR